

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 60 of 1996

Tuesday, this the 16th day of January, 1996

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

- 1 Anil Joseph, S/o M M Joseph,
Senior Draftsman, Divisional Office,
Works Branch, Southern Railway,
Trivandrum- 14. -Residing at
Mookkudiyil House, Kadalikkad,
P.O. Muvattupuzha.
- 2 K K Thomas, S/o K T Kurian,
Senior Draftsman, Divisional Office,
Works Branch, Southern Railway,
Residing at Kanjirakkattu House,
South Maradi P.O., Muvattupuzha. .. Applicants

By Advocate M/s M R Rajendran Nair & Associates.

Vs

The Chief Personnel Officer,
Southern Railway, Madras. .. Respondent

By Advocate Mrs Sumathi Dandapani.

The application having been heard on 16th January 1996,
the Tribunal on the same day delivered the following :

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicants seek a declaration that their pay
is liable to be stepped up to the level of one
G Ramalingam. Applicants have made A-6 and A-6(a)
representations for the same purpose before the
respondent.

2 Standing counsel submits that the representa-
tions will be considered, and disposed of by passing
a speaking order thereon within four months from today.

The submission is recorded, and the application is disposed of without expressing any opinion on the merits or maintainability of the claim. No costs.

Dated the 16th January, 1996.

Chettur Sankaran Nair
CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN

P/16-1